

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1423  
ANSWERED ON:30.11.2006  
IMPOSITION OF SUPERFAST CHARGES ON TRAINS  
Singh Shri Rakesh

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether the Railways are aware that the MST holders of Mahakoshal Express and Dayodaya Express trains under the West Central Railway are forced to pay the double fare due to the conversion of these trains into Superfast trains inspite of the fact that the running time of these trains remained the same; and

(b) if so, the steps taken by the Railways to remove this anomaly and withdraw the superfast charges imposed on such trains?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a): Certain trains whose average speed on the entire run in both Up & Dn directions is minimum 55 kmph on Broad Gauge and 45 kmph on Metre Gauge are designated as superfast. A nominal surcharge of Rs. 10 per passenger is levied for travel in second class by such trains. The charges for monthly superfast surcharge ticket is equivalent to 15 single journey superfast charge. As Mahakoshal Express and Dayodaya Express trains qualify the required speed criteria, they come under the category of superfast trains.

(b): There is no proposal to withdraw this surcharge.